

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1894/2017

Monday, this the 14<sup>th</sup> day of May 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Arti Singh Rajput (Group A)  
d/o Shri Man Singh Rajput  
r/o Flat No.31  
Dr. Baba Saheb Ambedkar Hospital Residential Complex  
Sector 6, Rohini, New Delhi – 110 085

(Mr. Nitin Dahiya, Advocate)

..Applicant

Versus

1. Govt. of NCT of Delhi  
Through Secretary  
Health & Family Welfare Department  
9<sup>th</sup> Level, A Wing  
IP Estate, New Delhi – 2
2. Dr. Baba Saheb Ambedkar Hospital  
Through Medical Superintendent  
Sector 6, Rohini  
New Delhi – 110 085

..Respondents

(*Nemo*)

**O R D E R (ORAL)**

**Justice Dinesh Gupta:**

Learned counsel for applicant submits that as the reliefs have been granted by the respondents, nothing survives in this O.A. In view of his statement, the O.A. is dismissed as infructuous.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Dinesh Gupta )  
Chairman**

**May 14, 2018**  
/sunil/